

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE PETITIONER(S)	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Dr. Roc & Co			

Heard Shri. Anil Mukherji learned counsel for the petitioner and Shri. J. Srinadh Reddy, Counsel for OL and Shri. B. Appa Rao, CGSC for the respondent.

Orders reserved.



**Member (Technical)**



**Member (Judicial)**